

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 4/RP/2018
In Petition No.419/MP/2014 alongwith IA No.4/2018 and IA No. 46/2018**

Subject : Petition for review of the order dated 27.6.2016 in Petition No.419/MP/2014.

Date of hearing : 16.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Raichur Sholapur Transmission Company Private Ltd. (RSTCPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Rakesh Sinha, Advocate, RSTCPL
Shri Sandeep Bajaj, Advocate, MSEDCL
Ms. Aakanksha Nehra, Advocate, MSEDCL
Shri Darpan K.M., Advocate, PCKL
Ms. Rachita K., Advocate, PCKL
Ms. Geet Ahuja, Advocate, PCKL
Shri M.G. Ramachandran, Advocate, GUVNL
Ms. Poorva Saigal, Advocate, GUVNL
Ms. Anushree Bardhan, Advocate, GUVNL
Shri Shubham Arya, Advocate, GUVNL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that the arguing counsel in the matter is not available and requested for adjournment. Request was allowed by the Commission.

2. Learned counsel for the Review Petitioner submitted that the Review Petitioner shall keep alive the Bank Guarantee till disposal of the Review Petition.
3. The Commission directed the respondents not to take any coercive measure till the next date of hearing. Accordingly, the Commission disposed of the IA No.46/2018.
4. The Review Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D.Pant)
Deputy Chief (Law)**